

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

4. IA(I.B.C)/1530(MB)2024
IN
C.P. (IB)/386(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: ICICI Bank Ltd
VS
Vinergy International Pvt
Ltd

Section 7, 12(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Abhishek Anand a/w Ms. Kashish Rehan, Ld. Counsel for the Applicant present through virtual mode.
2. Ld. Counsel for the Applicant submits that the connected IA is listed on 30.04.2024.
3. At the request of Counsel, the present Application is listed on the same date i.e. on **30.04.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)